

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:4868

ANSWERED ON:19.12.2002

ATTEMPT TO ATTACK MAHALAXMI EXPRESS ON SOUTH CENTRAL RAILWAY

PRAKASH V. PATIL

Will the Minister of RAILWAYS be pleased to state:

- (a) whether there were attempts of robbery between Pune and Satara on Kolhapur-Pune route in past;
- (b) whether there was an attempt to attack the Mahalaxmi Express on South Central Railway during last Diwali near Pune;
- (c) if so, the details thereof; and
- (d) the action taken to avoid recurrence of such incidents?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BANDARU DATTATRAYA)

(a) to (d) : The maintenance of law and order and the security of passengers and their belongings in the running trains and Railway premises is the constitutional responsibility of the State Government concerned. The cases of crime on the Railways are reported to, registered and investigated by the Government Railway Police (GRP). Therefore, information asked for in the question is not readily available with the Ministry of Railways.